



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 14.08.2026

NOTICE

Please take notice that the following matters listed in the Court – II on 14.08.2026 were not taken up. The next dates of hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	I.A. No. 5758 of 2026 in Comp. App. (AT) No. 240 of 2023	B.P.C. Plastics Pvt. Ltd. & Anr. Vs. Registrar of Companies, Kanpur	14.08.2026	17.08.2026
2.	I.A. No. 5777 of 2026 in Comp. App. (AT) (Ins) No. 2326 of 2024	Dinesh Shahra Vs. State Bank of India	14.08.2026	17.08.2026
3.	I.A. No. 5778 of 2026 in Comp. App. (AT) (Ins) No. 501 of 2025	Dinesh Shahra Vs. State Bank of India	14.08.2026	17.08.2026
4.	Comp. App. (AT) (Ins) No. 252 - 255 of 2023 & I.A. No. 5793 of 2024, 4502 of 2026	Mantena Engitec Pvt. Ltd. Vs. Ravi Sankar Devarakonda	14.08.2026	17.08.2026
5.	Competition App. (AT) No. 01 of 2026	Velusamy Karuppannan Vs. Competition Commission of India	14.08.2026	17.08.2026

6.	Comp. App. (AT) (Ins) No. 754 of 2024 & I.A. No. 2697 of 2024, 1588 of 2026	Vistra ITCL (India) Ltd. & Ors Vs. Satra Properties (India) Ltd. & Ors	14.08.2026	17.08.2026
7.	Comp. App. (AT) (Ins) No. 314 of 2025	Chandra Tahiliani Vs. Planet Builders and Developers & Anr.	14.08.2026	17.08.2026
8.	Comp. App. (AT) (Ins) No. 1132 of 2025 & I.A. No. 4419 of 2025	Union Bank of India Vs. Narendra Kansal & Anr.	14.08.2026	17.08.2026
9.	Comp. App. (AT) No. 192 of 2025 & I.A. No. 4716, 4806 of 2025 (With Defects)	Priyanka Uppal Vs. Substratal Solutions Pvt. Ltd. & Ors.	14.08.2026	17.08.2026
10.	Comp. App. (AT) No. 196 of 2025 & I.A. No. 4866 of 2025	Vikram Kothari & Anr. Vs. Udayen Karasandes Thakker & Ors.	14.08.2026	17.08.2026
11.	Comp. App. (AT) No. 213 of 2025	Asha Devi Daga & Anr. Vs. Deepak Industries Ltd. & Ors.	14.08.2026	17.08.2026
12.	Comp. App. (AT) No. 203 of 2026	Vino Infratech Pvt. Ltd. & Ors. Vs. Ayush Gupta & Anr. With	14.08.2026	17.08.2026
13.	Comp. App. (AT) No. 190 of 2026	Ayush Gupta & Anr. Vs. Vino Infra Tech Pvt. Ltd. & Ors.	14.08.2026	17.08.2026

14.	Comp. App. (AT) No. 206 of 2026 & I.A. No. 3802 of 2026	Inlays India Pvt. Ltd. Vs. Smart Chip Pvt. Ltd. & Anr.	14.08.2026	17.08.2026
15.	Competition App. (AT) No. 7 of 2026	Sanjay Agencies & Anr. Vs. Competition Commission of India & Ors. With	14.08.2026	17.08.2026
16.	Competition App. (AT) No. 8 of 2026	Saara Traders Pvt. Ltd. & Anr. Vs. Competition Commission of India & Ors.	14.08.2026	17.08.2026
17.	Competition App. (AT) No. 9 of 2026 & I.A. No. 3322, 3243 of 2026 (With Defects)	Rajesh George Vs. Honda Motorcycle & Scooter India Pvt. Ltd.	14.08.2026	17.08.2026
18.	Comp. App. (AT) (Ins) No. 1963 of 2025 & I.A. No. 7647 of 2025	Sushil Kumar Bhansali Vs. Central Bank of India & Anr.	14.08.2026	14.09.2026
19.	Comp. App. (AT) (Ins) No. 180 of 2026 & I.A. No. 668 of 2026	Yashu Iron Pvt. Ltd. Vs. Castings Dynamics Ltd. (Formerly Indsur Global Limited) & Ors.	14.08.2026	18.08.2026
20.	Comp. App. (AT) (Ins) No. 466 of 2026	Saroj Constwell Pvt. Ltd. & Anr. Vs. Sadhna Bio-Oils Pvt. Ltd.	14.08.2026	14.09.2026
21.	Comp. App. (AT) No. 141 of 2026	Manoj Kumar Azad & Anr. Vs. Theresa Situ Shastri & Ors.	14.08.2026	15.09.2026

22.	Comp. App. (AT) No. 167 of 2026 & I.A. No. 3255 of 2026	Manoj Kumar Azad & Anr. Vs. Theresa Situ Shastri & Ors.	14.08.2026	15.09.2026
23.	Comp. App. (AT) No. 175 of 2026	Avijit Sarkar Vs. Income Tax Officer, Ward 8(2), Kolkata & Ors.	14.08.2026	15.09.2026
24.	Competition App. (AT) No. 19 of 2018	Dilip Gaur Vs. Competition Commission of India With	14.08.2026	17.09.2026
25.	Competition App. (AT) No. 20 of 2018	Rajeev Gopal Vs. Competition Commission of India With	14.08.2026	17.09.2026
26.	Competition App. (AT) No. 21 of 2018	Sanjay Kumar Verma Vs. Competition Commission of India	14.08.2026	17.09.2026
27.	Comp. App. (AT) No. 27 of 2025	Radhey Shyam Yadav Vs. The Benares Club Ltd.	14.08.2026	18.09.2026
28.	Comp. App. (AT) No. 273 of 2025 & I.A. No. 6531 of 2025	Dilipkumar Mohanlal Suchak & Ors. Vs. Beena Bharkat Kumar Suchak & Ors.	14.08.2026	18.09.2026
29.	Comp. App. (AT) (Ins) No. 834 of 2021 & I.A. No. 2238 of 2021	Department of Goods and Services Tax & Anr. Vs. Raj Oil Mills Ltd.	14.08.2026	21.09.2026

30.	Comp. App. (AT) (Ins) No. 1486 of 2022 & I.A. No. 4688 of 2022	Rahul Jain Vs. Rajsanket Realty Ltd.	14.08.2026	21.09.2026
31.	Comp. App. (AT) (Ins) No. 152 of 2023 & I.A. No. 584 of 2023	Shalini Rajani Vs. IFCI Ltd. & Anr. With	14.08.2026	21.09.2026
32.	Comp. App. (AT) (Ins) No. 288 of 2023	Ashok G. Rajani Vs. IFCI Ltd. & Anr.	14.08.2026	21.09.2026
33.	Comp. App. (AT) (Ins) No. 1037 of 2023	Ashok Narottam Tanna Vs. Darukhana Steel Pvt. Ltd. & Anr.	14.08.2026	22.09.2026
34.	Comp. App. (AT) (Ins) No. 776 of 2024 & I.A. No. 2805 of 2024	CTR Manufacturing Industries Pvt. Ltd. Vs. Sergi Transformer Explosion Prevention Technologies Pvt. Ltd.	14.08.2026	22.09.2026
35.	Comp. App. (AT) (Ins) No. 862 of 2024	Anchor Leasing Pvt. Ltd. Vs. Jayesh Natwarlal Sanghrajka Resolution Professional of Satra Property Developers Pvt. Ltd. & Ors.	14.08.2026	22.09.2026
36.	Comp. App. (AT) (Ins) No. 992 of 2024	HT Media Ltd. Vs. GHCL Ltd.	14.08.2026	22.09.2026

37.	Comp. App. (AT) (Ins) No. 1068 of 2024	Nitin Yedshikar for Sujata Constructions & Engineering Contractor Vs. RV Lifesciences Ltd.	14.08.2026	23.09.2026
38.	Comp. App. (AT) (Ins) No. 1078 of 2024	Vinod Kanojia & Ors. Vs. Business Broadcast News Pvt. Ltd.	14.08.2026	23.09.2026
39.	Comp. App. (AT) (Ins) No. 1286 of 2024 & I.A. No. 4626 of 2024	Hemendra Bosmiya Vs. Vistra ITCL (India) Ltd. & Ors.	14.08.2026	23.09.2026
40.	Comp. App. (AT) (Ins) No. 1393 of 2024 & I.A. No. 4737, 5058, 5059, 5060 of 2024 (With Defects)	Regional Provident Fund Commissioner – II Pune –II Vs. Manohar Lal Vij & Ors.	14.08.2026	23.09.2026
41.	Comp. App. (AT) (Ins) No. 1574 of 2024 & I.A. No. 2161, 2167 of 2025	Asset Monitoring Committee of Amtek Auto Ltd. (Now Known as Revent Precision Engineering Ltd.) Through State Bank of India Vs. Amtek Auto Ltd. (Now Known as Revent Precision Engineering Ltd.) & Anr. With	14.08.2026	24.09.2026
42.	Comp. App. (AT) (Ins) No. 1549 of 2024 & I.A. No. 2506 of 2025	State Bank of India Vs. Revent Metalcast Ltd.	14.08.2026	24.09.2026

43.	Comp. App. (AT) (Ins) No. 1871 of 2024 & I.A. No. 6884, 6885, 6886 of 2024	Pradeep Kumar (Proprietor of Honey Yarn) Vs. Welldone Exim Privage Ltd.	14.08.2026	24.09.2026
44.	Comp. App. (AT) (Ins) No. 2094 of 2024 & I.A. No. 1435 of 2026	Techma Engineering Enterprise Pvt. Ltd. Vs. Millenium Forge & Engineers Pvt. Ltd.	14.08.2026	24.09.2026
45.	Comp. App. (AT) No. 149 of 2023 & I.A. No. 3890 of 2023	Ramnik Behl Vs. Novatic Coating Pvt. Ltd. & Ors.	14.08.2026	25.09.2026
46.	Comp. App. (AT) No. 264 of 2024	Apple Sponge & Power Ltd. Vs. Punjab National Bank & Anr.	14.08.2026	25.09.2026
47.	Comp. App. (AT) No. 232 & 233 of 2025 & I.A. No. 8025 of 2025	Piyush Natvarlal Patel & Anr. Vs. Delta Hitech Coatings Pvt. Ltd. & Ors.	14.08.2026	25.09.2026
48.	Comp. App. (AT) No. 164 of 2026	Plutus Research Pvt. Ltd. & Ors. Vs. Aashay Harlalka	14.08.2026	25.09.2026
49.	Contempt Case (AT) No. 28 of 2025 in Comp. App. (AT) (Ins) No. 661 of 2025	R.C. Info System Pvt. Ltd. Vs. Vikram Bajaj, RP, AMR Infrastructures Ltd. & Anr. With	14.08.2026	28.09.2026

50.	Comp. App. (AT) (Ins) No. 477 – 479 of 2025	R.C. Info System Pvt. Ltd. & Ors. Vs. Vikram Bajaj, RP, AMR Infrastructures Ltd. & Ors. With	14.08.2026	28.09.2026
51.	Comp. App. (AT) (Ins) No. 661 of 2025	Greater Noida Industrial Development Authority (GNIDA) Through Its Chief Executive Officer Vs. Vikram Bajaj, RP for Amr Infrastructures Ltd. & Anr. With	14.08.2026	28.09.2026
52.	Comp. App. (AT) (Ins) No. 910 of 2025	Ashish Gupta & Anr. Vs. Vikram Bajaj, RP AMR Infrastructures Ltd. & Ors.	14.08.2026	28.09.2026
53.	Comp. App. (AT) (Ins) No. 784 of 2025	Rajesh Arora Vs. Encore Asset Reconstruction Company P. Ltd. & Anr. With	14.08.2026	29.09.2026
54.	Comp. App. (AT) (Ins) No. 828 of 2025	Rajesh Arora Vs. Encore Asset Reconstruction Company P. Ltd. & Anr. With	14.08.2026	29.09.2026
55.	Comp. App. (AT) (Ins) No. 924 of 2025	Rajesh Arora Vs. Encore Asset Reconstruction Company P. Ltd. & Anr. With	14.08.2026	29.09.2026

56.	Comp. App. (AT) (Ins) No. 630 of 2025	Rajesh Arora Vs. Encore Asset Reconstruction Company P. Ltd. & Anr.	14.08.2026	29.09.2026
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By order of Hon'ble Officiating Chairperson
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Registrar